

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 449
TO BE ANSWERED ON: 04.02.2021

**NATIONAL SCHEDULED TRIBES FINANCE AND DEVELOPMENT CORPORATION
(NSTFDC)**

449. SHRI BHASKAR RAO NEKKANTI
SHRI PRASHANTA NANDA

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

(a) the total amount of financial assistance at concessional rate provided by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) to its beneficiaries during the past three years; and

(b) the total amount of financial assistance at concessional rate provided by the State Scheduled Tribes Finance and Development Corporation (STFDCs) to its beneficiaries during the past three years, the State-wise details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs, extends concessional loans to the eligible Scheduled Tribe persons for undertaking any income generation activities/ self-employment through its implementing agencies. NSTFDC does not directly provide financial assistance to its beneficiaries. Funds are provided by NSTFTDC to its implementing agencies for further disbursement. The detail of financial assistance provided by NSTFDC to its beneficiaries through implementing agencies during last three years is given below:

(₹ in crore)

Financial Year	Amount disbursed
2017-18	270.72
2018-19	293.32
2019-20	285.36

(b) The details of funds disbursed by State Scheduled Tribes Finance and Development Corporation (STFDCs) are not maintained centrally.
